

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF
BSR SUPER SPECIALITY HOSPITALS LIMITED

Relevant Particulars		
1	Name of Corporate Debtor	BSR Super Speciality Hospitals Limited
2	Date of Incorporation of Corporate Debtor	04 th July 2003
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – Chhattisgarh Registration Number – 015937
4	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	CIN: U85110CT2003PLC015937
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	15 - Commercial Complex, Nehru Nagar (E), Bhilai, Durg, Chhattisgarh-490020
6	Insolvency Commencement Date in respect of Corporate Debtor	03 rd January 2024
7	Estimated date of closure of Insolvency Resolution Process	01 st July 2024
8	Name and Registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: Anuj Bajpai IBBI Registration No: IBBI/IPA-001/IP-P00311/2017-2018/10575 AFA Valid till 25th October 2024
9	Address and E-mail of the Interim Resolution Professional, as registered with the Board.	Address: 708, Raheja Centre, Nariman Point, Mumbai – 400021, Maharashtra. email: anuj19603@yahoo.co.in
10	Address and E-mail to be used for correspondence with the Interim Resolution Professional	Headway Resolution and Insolvency Services Pvt. Ltd. 708, Raheja Centre, Nariman Point, Mumbai – 400021, Maharashtra. Email: cirpbsr@outlook.com
11	Last date for submission of claims	17 th January 2024
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with the IRP
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/downloadform.html Physical Address: As mentioned against entry no. 10

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the **BSR Super Speciality Hospitals Limited** vide its Order CP(IB) No. 34/CB/2019 dated 03rd January 2024.

The creditors of **BSR Super Speciality Hospitals Limited** are hereby called upon to submit a proof of their claims on or before 17th January 2024 to the Interim Resolution Professional at the address mentioned against entry no. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Anuj Bajpai

Date and Place: 05th January 2024, Mumbai

